

IN THE HIGH COURT OF JHARKHAND AT RANCHI
First Appeal No. 44 of 2020

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Smt. Abhiruchi Singh	Versus	--- --- Appellant
Sri Rakesh Kumar Singh		-- --- Respondent

CORAM: The Hon'ble Mr. Justice Aparesh Kumar Singh
The Hon'ble Mrs. Justice Anubha Rawat Choudhary
Through Video Conferencing

For the Appellant	:	Mr. Vikash Kumar, Adv.
For the Respondent	:	Mr. Samir Kr. Lall, Adv.

08/05.04.2021 Learned counsel for the parties submit that mediation is underway. The next date is fixed on 8th April 2021. A request for extension of time for concluding mediation has also been made through letter no.533 dated 17th March 2021 by the learned Mediator, JHALSA.

In that view of the matter, time for concluding mediation is extended for three weeks from today. Let a report about the outcome of exercise be submitted to this Court thereafter. Matter be listed in the week of 3rd May 2021 along with the report.

(Aparesh Kumar Singh, J.)

(Anubha Rawat Choudhary, J.)

Shamim/